

Sl. No.	State	Seats Increased
19.	Rajasthan	450
20.	Telangana	190
21.	Tripura	25
22.	Uttar Pradesh	326
23.	Uttarakhand	75
24.	West Bengal	450
TOTAL		5200

Review of cost of medical packages under Ayushman Bharat Yojana

3447. DR. PRABHAKAR KORE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(b) whether it is a fact that Government has set up committees of leading doctors across the country to review the cost of medical packages under Government's flagship health insurance scheme Ayushman Bharat;

(c) if so, the number of medical packages reviewed and recommended by the committees to Government and status of implementation of the recommended medical packages; and

(d) the steps taken by Government to further strengthen and ensure sustainability and quality health care under the Scheme and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), 1393 benefit packages along with rates have been put in place for usage of hospitals empanelled under the scheme for providing the treatment to the beneficiaries. The package rates are indicative in nature and States have the flexibility to decrease or increase up to 10% depending on their suitability. Further, States; could retain their existing package rates, even if they are higher than the prescribed 10 % flexibility slab. The States also have the flexibility to change the package rates up to 10% for the aspirational districts and in the cases of NABH accredited Hospitals.

The package rates were decided as per the recommendations of a Committee headed by Director General Health Services, Government of India and peer reviewed by NITI Aayog. The recommendations of the committee were based on a series of consultations with various stakeholders; including medical professional; AIIMS, hospitals' associations, industry bodies etc. For specific packages, subgroups spread across different super specialties were formed. The subgroups had prominent experts from national institutions like AIIMS.

Since the launch of AB-PMJAY on 23.09.2018, feedback on certain aspects of benefit packages such as terminology, duplication and any anomalies like repetition of packages, different rates for same procedures in different specialities etc., have been received and National Health Authority is reviewing this feedback for possible rationalization, if required.

At present, there is no proposal to review the prices of packages being offered under the AB-PMJAY.

While deciding the package rates, one of the underlying principles was that full capacity of private hospitals was not being utilized and PMJAY is to provide additional volumes to them without additional investments in infrastructure and manpower etc.

Patients' Welfare Committees

3448. SHRI VINAY DINU TENDULKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the presence of distinguished citizens in the Patients' Welfare Committees has a positive impact on the functioning of the committees;
- (b) if so, whether Government would consider enhancing the social responsibility of Patients' Welfare Committees and empowering them further keeping in view their importance; and
- (c) whether Government would give clear directions regarding regular constitution of these committees and providing financial rights to them?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Rogi Kalyan Samities (RKSs)/Hospital Management Committees were introduced in 2005, as a forum to